

and education through implementation of flagship programmes such as Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), National Rural Health Mission (NRHM), Sarva Sikhsha Abhiyaan (SSA) and poverty alleviation by providing wage and self employment, safe drinking water and total sanitation campaign, etc. have impacted the human well-being positively and are expected to improve India's HDI ranking further.

### **Aadhaar Yojana**

2555. SHRI SHANTA KUMAR: Will the PRIME MINISTER be pleased to state:

(a) the number of States that have been covered by Aadhaar (Unique Identification Number) Yojana during 2011-12; and

(b) by when, the left out States would be covered under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) Enrollment of residents is carried out by Registrars who collect biometric and demographic data through enrolment agencies. There are 68 Registrars with whom Unique Identification Authority of India (UIDAI) has signed a Memorandum of Understanding. 40 of these Registrars are active in the field carrying on enrollment activities, covering 30 States/UTs as on 31.10.2011. List of the States/UTs covered is given in Statement (*See* below).

(b) UIDAI is enrolling residents through the multiple registrar model. The states not covered so far are likely to be covered by 2014.

### **Statement**

*Details of States/UTs where enrolment for Aadhaar is in progress*

Sl.No.	Name of State/UT
1	2
1.	Andaman and Nicobar Islands
2.	Andhra Pradesh
3.	Bihar
4.	Chhattisgarh
5.	Dadra and Nagar Haveli
6.	Daman and Diu
7.	Goa
8.	Gujarat

1	2
9.	Haryana
10.	Himachal Pradesh
11.	Jammu and Kashmir
12.	Jharkhand
13.	Karnataka
14.	Kerala
15.	Lakshadweep
16.	Maharashtra
17.	Manipur
18.	Mizoram
19.	Nagaland
20.	NCT of Delhi
21.	Orissa
22.	Puducherry
23.	Punjab
24.	Rajasthan
25.	Sikkim
26.	Tamil Nadu
27.	Tripura
28.	Uttar Pradesh
29.	Uttarakhand
30.	West Bengal

**Drinking water schemes at Bundelkhand area**

‡2556. SHRI PRABHAT JHA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a proposal of drinking water schemes for six districts of the Bundelkhand area of Madhya Pradesh had been granted approval by the Planning Commission;

†Original notice of the question was received in Hindi.